IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 1
(IB)-423(PB)/2023

IN THE MATTER OF:

Punjab National Bank International Limited .... Petitioner/Applicant

Vs.

MBL (MP) Toll Road Company Limited .... Respondent

Order u/S. 7 of the Insolvency and Bankruptcy Code, 2016

Order delivered on 03.07.2024

CORAM:
JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Petitioner : Adv. Mithilesh Kumar Pandey, Adv. Rahul Pandey, Adv. Awinesh Kumar

For the Respondent : Appearance not marked

ORDER

Mr. Mithilesh Kumar Pandey, Ld. Counsel for the Petitioner appears physically.

Ms. Anusuya Salwan, Ld. Counsel for the Respondent appears physically.

At request and by consent, list the matter **on 07.08.2024.**

Sd/-
(RAMALINGAM SUDHAKAR)
PRESIDENT

Sd/-
(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)

Shubham Pandya – 03.07.2024